

**Annual Report and Review on the Working of the Cotton Corporation of India Ltd. Bombay for 1990-91 etc.**

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES SHRI ASHOK (GEHOLT) Sir, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act. 1956:-

(1) Review by the Government on the working of the Cotton Corporation of India Limited. Bombay, for the year 1990-91.

(ii) Annual Report of the Cotton Corporation of India Limited. Bombay, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement ((Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT 1739/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) on the Textiles Committee, Bombay, for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Textiles Committee, Bombay, for the year 1990-91

(4) A statement ( Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No LT. 1740/92]

**Annual Report and Review on the Audited Accounts of Kandla Port Trust for 1990-91 and Statement for delay in laying these papers, etc.**

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): Sir, on behalf of Shri Jagdish Tytler: I beg to lay on the Table:-

(1) (i) A Copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust for the year 1990-91 together with Audit Report thereon, under sub-section

(2) of section 103 of the Major Port Trusts Act, 1963.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1741/92]

(3) A copy of the Memorandum of Understanding for the year 1991-92 between the Shipping Corporation of India and the Ministry of Surface Transport (Hindi and English versions). [Placed in Library See No. LT-1742/92]

(4) (1) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Port Trust for the year 1990-91.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Port Trust for the year 1990-91.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-1743/92]

**Notifications issued under Income Tax (1957)**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): Sir, I beg to lay on